## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1039 ANSWERED ON:01.03.2011 COMMITTEE ON J K. Patil Shri A.T. Nana

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any Committee constituted by the Government in respect of Jammu and Kashmir has submitted its report to the Government:
- (b) if so, the details of the recommendations of the Committee;
- (c) whether the Committee has made any recommendations regarding granting autonomy to Jammu and Kashmir; and
- (d) if so, the reaction of the Government thereto?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

- (a): Yes, Madam. The Working Group-V headed by Justice S. Saghir Ahmad to deliberate on strengthening relations between the States and the Centre ha submitted its report during December 2009.
- (b): The summary of the recommendations is annexed.
- (c): In the report submitted, a reference to the demand for autonomy has been made but no parameters have been proposed. The recommendation on the subject has been made flexible in the report gibing latitude to the Prime Minister to take a final view appropriately.
- (d): The State Government has been requested to give its recommendations on the Committee's report.